

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 419

**IA/1202/ND/2024, IA/713/ND/2023,
IA/336/ND/2023, IA/229/ND/2023,
IA/132/ND/2023, IA/57/ND/2023,
IA/5756/ND/2022, IA/5648/ND/2022,
IA/5327/ND/2022, IA/4328/ND/2022,
IA/3243/ND/2022, IA/3240/ND/2022,
IA/2620/ND/2022, IA/2613/ND/2022,
IA/2599/ND/2022, IA/5547/ND/2021,
IA/4180/ND/2021, IA/3368/ND/2022,
IA/2135/ND/2022, IA/1540/ND/2022,
IA/1467/ND/2022, IA/1246/ND/2022,
IA/1228/ND/2022, IA/1143/ND/2022,
IA/924/ND/2022, IA/240/ND/2022,
IA/134/ND/2022, IA/63/ND/2022,
IA/673/ND/2021, IA/5440/ND/2021,
IA/5781/ND/2021, IA/5767/ND/2021,
IA/5612/ND/2021, IA/5584/ND/2021,
IA/5582/ND/2021, IA/5186/ND/2021,
IA/5147/ND/2021, IA/5115/ND/2021,
IA/5090/ND/2021, IA/5082/ND/2021,
IA/2001/ND/2021, IA/4159/ND/2021,
IA/4795/ND/2021, IA/4993/ND/2021,
IA/4833/ND/2021, IA/4369/ND/2021,
IA/4368/ND/2021, IA/4366/ND/2021,
IA/4265/ND/2021, IA/4252/ND/2021,
IA/4250/ND/2021, IA/4248/ND/2021,
IA/4136/ND/2021, IA/4208/ND/2021,
IA/4172/ND/2021, IA/4079/ND/2021,
IA/1352/ND/2021, IA/3992/ND/2021,
IA/3940/ND/2021, IA/3646/ND/2021,
IA/3745/ND/2021, IA/3717/ND/2021,
IA/3550/ND/2021, IA/1558/ND/2021,
IA/2967/ND/2021, IA/3358/ND/2021,
IA/3321/ND/2021, IA/3249/ND/2021,
IA/3243/ND/2021, IA/1012/ND/2021,
IA/1323/ND/2021, IA/1766/ND/2021,
IA/1737/ND/2021, IA/1736/ND/2021,
IA/1723/ND/2021, IA/1434/ND/2021,**

IA/1937/ND/2021, IA/1666/ND/2021,
IA/1808/ND/2021, IA/1815/ND/2021,
IA/1792/ND/2021, IA/1780/ND/2021,
IA/1651/ND/2021, IA/1534/ND/2021,
IA/1303/ND/2021, IA/1254/ND/2021,
IA/1029/ND/2021, IA/981/ND/2021,
IA/1337/ND/2021, IA/1406/ND/2021,
IA/4424/ND/2021, IA/2707/ND/2021,
IA/2674/ND/2021, IA/2666/ND/2021,
IA/2649/ND/2021, IA/23/ND/2021,
IA/3134/ND/2022, IA/3953/ND/2022,
IA/5930/ND/2022, IA/3279/ND/2023,
IA/4784/ND/2023, IA/5093/ND/2023,
IA/5525/ND/2023, IA/5506/ND/2023,
IA/6034/ND/2023, IA/6563/ND/2023,
IA/6084/ND/2023, IA/37/ND/2024,
IA/314/ND/2024, IA/681/ND/2024,
IA/580/ND/2024, IA/994/ND/2024,
IA/968/ND/2024, IA/960/ND/2024,
IA/1681/ND/2024, IA/1654/ND/2024,
IA/1651/ND/2024, IA/6084/ND/2023, New
IA/1797/ND/2024, SS NEW IA/2109/2024 IN
IB/2552/ND/2019

IN THE MATTER OF:

Creative Infraheights Pvt. Ltd.

...

Applicant

Versus

JBK Developers Pvt. Ltd.

...

Respondent

Under Section 9 of IBC, 2016.

Order delivered on 02.05.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,

HON'BLE MEMBER (JUDICIAL)

DR. SANJEEV RANJAN,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Mr. Mani Bhushan Sinha, Mr. Pranav Mittal, Advs. ,
in IA-2109/2024, Mr. Pankaj Aggarwal, Mr. Shashwat
Srivastava, Ms. Aishwarya Srivastava, Advs. in IA-
1558/2021, Mr. Sanjay Singh, Adv., in IA-981/2021 &
IA-2001/2021, Mr. Vikash Kumar, Mr. Pranjal

Shrivastava, Mr. Sangam Panghal, Mr. Arun Kumar, Mr. Shashank Poddar, Mr. Satyendra Kr. Singh in IA-4784/2023 & 5506/2023, Adv. Joel, Mr. Ujjval Gupta in IA/6563/2023, Mr. Dhrubajit Sarkaria, Adv. Mr. Attendra Samya Singh, Adv., in IA-5115/2022, Mr. Rana S. Biswas, Mr. Kartik, Adv., Mr. Kvpasindhu Mandal, Party in person in IA-6578/2023, Adv. Sagar Sharma for Applicants in IA/1651/2021 & IA/1736/2021
IA 5612/2021- Adv. Anshuj Dhingra for Applicant
For the SRA : Mr. Sumesh Dhawan, Ms. Vatsala kak, Mr. Shaurya Shyam, Adv.
For the Liquidator : Mr. Abhishek Anand, Mr. Karan Kohli, Adv.
For the RP : Mr. Nalin Kohli, Mr. Anshul Malik, Mr. Ayushman Arora, Adv. in IA-5093/2023, IA-6084/2023 & IA-681/2024
Mr. Shubham Paliwal, Mr. Harsh Pandya, Erstwhile RP
Mr. Harish Taneja, Ms. Parul , Mr. Aman Raj Singh, Mr. Pankaj Narang, Adv.
For the Respondent : Mr. Abhishek Naik, Mr. Aysuh Acharjee, Adv., in Ia-4219/2022,

HYBRID HEARING (PHYSICAL & VC)

ORDER

Ld. Counsel for the RP as well as Ld. Counsel for the SRA are present physically. Ld. Counsel for the Petitioners in the condone delay applications filed on behalf of home buyers are present. To hear the condone delay applications filed by home buyers, list the matter on 03.05.2024 at 2:30 PM. Let the Counsel for RP be present to submit their arguments in the condone delay petition.

Sd/-
DR. SANJEEV RANJAN
MEMBER (TECHNICAL)

Sd/-
MANNI SANKARIAH SHANMUGA SUNDARAM
MEMBER (JUDICIAL)